

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 138
(IB)-790(PB)/2020

IN THE MATTER OF:

CBRE South Asia Pvt Ltd

...

Applicant/Petitioner

Vs

MVL Ltd

...

Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 30.07.2021

ORDER

Renotified to 31.08.2021.



(NIRMALA VINCENT)
COURT OFFICER

30.07.2021
DPK